

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

[Under Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Regulations, 2017)]

For the attention of the stakeholders of Asahi Organic Chemicals India Private Limited

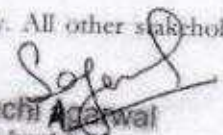
1.	Name of Corporate Person	Asahi Organic Chemicals India Private Limited												
2.	Date of Incorporation	October 23, 2010												
3.	Authority under which corporate person is incorporated/registered	Registrar of Companies, National Capital Territory of Delhi and Haryana												
4.	Corporate Identity Number/ Limited Liability Identity Number of corporate person	U36990DL2010FTC209728												
5.	Address of the registered office and principal office (if any) of corporate person	81/1, Third Floor Adchini, Aurobindo Marg, New Delhi-110017												
6.	Liquidation commencement date of corporate person	March 29, 2018												
7.	Name, address, e-mail address, telephone number and the registration number of the liquidator	<table border="1"> <tr> <td>Name</td> <td>Suchi Agarwal</td> </tr> <tr> <td>Address</td> <td>Corporate Catalyst India Private Limited Times Square Building 4th Floor, Block B, Sushant Lok 1 Gurgaon 122002, Haryana</td> </tr> <tr> <td>Telephone No.</td> <td>91 124 4333 190</td> </tr> <tr> <td>Mobile No.</td> <td>91 97170 01714</td> </tr> <tr> <td>e-mail id</td> <td>suchi.cs.07@gmail.com</td> </tr> <tr> <td>IP Registration Number</td> <td>IBBI/IPA-002/IP-N00346/2017-18/10996</td> </tr> </table>	Name	Suchi Agarwal	Address	Corporate Catalyst India Private Limited Times Square Building 4 th Floor, Block B, Sushant Lok 1 Gurgaon 122002, Haryana	Telephone No.	91 124 4333 190	Mobile No.	91 97170 01714	e-mail id	suchi.cs.07@gmail.com	IP Registration Number	IBBI/IPA-002/IP-N00346/2017-18/10996
Name	Suchi Agarwal													
Address	Corporate Catalyst India Private Limited Times Square Building 4 th Floor, Block B, Sushant Lok 1 Gurgaon 122002, Haryana													
Telephone No.	91 124 4333 190													
Mobile No.	91 97170 01714													
e-mail id	suchi.cs.07@gmail.com													
IP Registration Number	IBBI/IPA-002/IP-N00346/2017-18/10996													
8.	Last date for submission of claims	April 28, 2018												

Notice is hereby given that the Asahi Organic Chemicals India Private Limited has commenced voluntary liquidation on March 29, 2018.

The stakeholders of Asahi Organic Chemicals India Private Limited are hereby called upon to submit a proof of their claims, on or before April 28, 2018 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or electronic means.

Submission of false or misleading proofs of claims shall attract penalties.


Suchi Agarwal
Liquidator

No. IBBI/IPA-002/IP-N00346/2017-18/10996

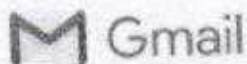

Suchi Agarwal

Date: March 29, 2018

Place: Gurgaon

155
4/1/2019

Gmail - Fwd: Asahi Organic Chemicals India Private Limited- Voluntary Liquidation



Suchi Agarwal <suchi.cs.07@gmail.com>

Fwd: Asahi Organic Chemicals India Private Limited- Voluntary Liquidation

1 message

Mon, Apr 1, 2019 at 6:02 PM

Suchi Agarwal <suchi.cs.07@gmail.com>
To: Suchi Agarwal <suchi.cs.07@gmail.com>, suchi.agarwal@acclivityllp.in

From: Suchi Agarwal <suchi.cs.07@gmail.com>
Date: Thu, Mar 29, 2018 at 6:48 PM
Subject: Asahi Organic Chemicals India Private Limited- Voluntary Liquidation
To: public.ann@ibbi.gov.in

Dear Sir

Please find attached the public announcement with respect to my appointment as Insolvency Professional for the voluntary liquidation of Asahi Organic Chemicals India Private Limited.

The share holder resolution is also attached for reference.

Please advise if any other information is required in this respect.

--
regards,

Suchi Agarwal
Insolvency Professional
IBBI/IPA-002/IP-N00346/2017-18/10996

--
regards,

Suchi

2 attachments

EGM- CTC- Proposal_of_WUP.pdf
1117K

Public Annoucement- Asahi Organic Chemicals.pdf
80K

Suchi agarwal
Liquidator

No. IBBIIPA-002/IP-P00346/2017-18/10996

स्कूल ने इसको परवाह नहीं की। अधिभावकों ने खुद बच्चों की अस्पताल पहुँचाया। कुछ पब्लिकेशन की वजह से छात्रों के बीमार होने का मामला एनएसपी और मोंटेस्क्यूल पैटर्स एसोसिएशन मंडल कमिशनर प्रभत कुमार के सामने उठाया। एनएसपी ने कहा कि स्कूल में छात्रों की सुरक्षा सर्वोपरि है। खिलवाड़ नहीं होना चाहिए। स्टेप बाय स्टेप स्कूल के कई अधिभावकों ने शिकायत की है। मंडल कमिशनर व जिला प्रशासन से मिलकर मामले को उठावरी।

वाली कंपनी को जिलाबंद किया

स्टेप बाय स्टेप स्कूल ने फुड प्लानिंग की वजह से छात्रों के बीमार पड़ने के बाद खाया गयाई करने वाली छोटी सोझियों की सेवाएं जॉब पूरी होने तक स्थगित कर दी हैं। स्कूल के प्रधानाचार्य महेश प्रसाद ने बयान जारी कर कहा है कि कुछ छात्रों को भेट में हल्का दूध और जली की समस्या थी। मैक्स हॉस्पिटल के डॉक्टरों को बुलाकर छात्रों को उपचार कराया गया। साथ ही अभिभावकों को भी मामले की सारी जानकारी दी गई।

વ પ્રસાદ મૌર્ય ને દી ચેતાવની

है गई थी। हथो को भी खोला नहीं रही
मैं उसी सितरी आकाश तेल में
सोमवार को कई उलाकों में
ने प्रदर्शन के साथ ही कायर
हवा था। उसी दिन हजारों की
कलेक्ट्रेट पर प्रदर्शन कलेट हुए
की तरफ से शांति नगर निवासी
कल्याण सिंह ने प्रशासन को
धार जो कोइलाखाने में साफ
हैं। इसके अलावा उन पर
को उकसाने का भी आरोप है
खिलाफ कई संगीन धाराओं में
में मुकदमा दर्ज किया गया है।
भी गिरफ्तार कर लिया जाएगा।
इस मामले में कई और रिटायर
के नाम सामने आ रहे हैं। इसके
की जांच की जा रही है। रिटायर
वारी पर लगाई गई धाराएं गैर

सबेद नगर और लोनी है। इतना ही नहीं डासन की तरफ और मुसलमान मोदीनगर क्षेत्र में तो अवैध कॉलोनियाँ बसाई जा रही हैं। इस इलाक़े में छत डालने के रेट तय हैं। वह विधित तब है जबकि जोड़ोप बीसी बेहद सख्त है। अधिकतमों पर कार्रवाई का थोड़ा उदात्त ज़रूर रहता है, लेकिन काम रुकना नहीं है। मंडलपुत्र के आदेश पर जीएम द्वारा कराई गई। अवैध निर्माणों की जांच के बाद जोड़ोप के इंजीनियरों की सैद उड़ गई है। जोड़ोप की रिपोर्ट ही क्या करती है कि विगत सालों में बीस हजार अवैध निर्माण चिह्नित किए गए हैं। पाँच हजार के ध्वस्तिकरण आदेश लाँच हैं। इतना ही ऑन रिकॉर्ड 208 अवैध कॉलोनियाँ हैं। ऑफरिकाह इनकी संख्या पाँच सौ से भी ऊपर है।

गंदगी फैलाने पर छह डेरियों से
वसूला जुर्माना

पाणिन्याबाद। अगर निगम ने गंदगी फैलाने पर सख्त में छह डेरियों के खिलाफ कार्रवाई की है। इन डेरियों पर 25 हजार 500 रुपये का जुर्माना लगाया गया है। इसके साथ ही आगडोसी में सब्जक पर मलबा फैलाने पर पांच हजार रुपये का जुर्माना लगाया है। सेनेटरी इम्पेक्टर श्री श्री ने बताया कि नंदग्राम क्षेत्र से लगातार शिकायत मिल रही थी कि यहां डेरियां गंदगी फैला रही हैं। शिकायत के बाद नगर निगम की टीम ने मौक का निरीक्षण किया। जिसमें शिकायत सही पाई गई। जिसके बाद नगर निगम की टीम ने छह डेरियों पर 27 हजार पांच सौ रुपये जुर्माना लगाकर बसूल किए। इसके साथ ही सभी को चेतावनी दी गई कि यदि भविष्य में दोबारा गंदगी फैली तो डेरियां सील कर दी जाएंगी। इसके साथ ही आगडोसी में भी 25 व 26 नंबर प्लाट के सामने सब्जक पर मलबा फैला दिया गया। सुबह नगराध्यक्ष ने सभी पर पहुंचकर इसपर पांच हजार रुपये का जुर्माना लगाया।

प के अनियताओं की,
ए के प्रवर्तन दस्तों में
यताओं को

मंडलायुक्त के आदेश पर जांच के विकास परियोजना में भारत ने रुई होए लेकिन बीबीएफ के की नींद उड़ गई है। खासकर तेलन चीन छह में तेलन अवसर साथ ही सहजक अभियन्ताओं गई है। प्रत्येक प्रभाती भी जांच से ए वृहस्पतियार को देख में एकर अभियन्ता निर्माणों की सुधी दि। वैशाली और कौशाभ्या में भी के प्रभाती दोहराव तक क्षेत्र में कुछ अवसर अभियन्ताओं ने तो को रुकवाया भी। सबसे अधिक प्रियदर्शन इनके में हो रहे है।

1	NAME OF CORPORATE DEBTOR	P K INDUSTRIES PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE DEBTOR	05th September, 2012
3	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/REGISTERED	Ministry of Corporate Affairs, Registrar of Companies (ROC)- New Delhi
4	CORPORATE IDENTITY NUMBER/LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE DEBTOR	U51900DL2012PTC241654
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE IF ANY OF CORPORATE DEBTOR	20A, Mangam Paradise, Plot No. 2, Mangam Place, Sector 3, Rohini, Delhi-110085
6	INSOLVENCY COMMENCEMENT DATE IN RESPECT OF CORPORATE DEBTOR	As per the order passed on 04.07.2016 by Hon'ble Section 11, Insolvency and Liquidation Bench, Delhi Bench created on 30.06.2016
7	ESTIMATED DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	15/09/2016 (180 days from insolvency commencement date)
8	NAME AND DESIGNATION OF THE RESOLVENT PROFESSIONAL ADDRESS AFTER RESOLUTION PROFESSIONAL	SHUBHASH CHAND AGRAWAL B54-PK/03/ANR/RES/2017-18-10490
9	WEBSITE URL OF THE RESOLVENT PROFESSIONAL	MAIL: PKP2016@ANR.COM; WWW: B54-PK/03/ANR/RES/2017-18-10490
10	ADDRESS OF THE RESOLVENT UNDERPANELLED IN THE NATIONAL LIST OF RESOLVENTS	200A, POKHRI, MEERUT SHUBHASH CHAND AGRAWAL 200A5 POKHRI, MEERUT
11	LAST DATE FOR SUBMISSION OF CLAIMS	17.04.2018

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process against the P K Industries Private Limited on 24.03.2016 (date of order commencing insolvency process) by insolvency on 03.04.2016.

The creditors of P K Industries Private Limited are hereby called upon to submit a proof of their claims on or before 17.04.2018 to the insolvency resolution professional at the address mentioned above from 10.04.2016.

The claims may be submitted in specified Form B-1, B-2, B-3 & B-4 in terms of Regulations 12, 13 & 14 of the Insolvency and Liquidation Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 by Operations Circulars issued by Financial Institutions, Debtors and/or employees, Operational Creditors of Corporate Debtors respectively at the date mentioned above. The claim forms may be submitted on the website www.ncrt.gov.in and CRP Regulatory. Please mention "Claim under CRP of P K Industries Pvt. Ltd." in subject line of email or envelope.

The insolvency resolution process against their debtors of claims by electronic means only. In other conditions may submit the proof of claims in person, by post or electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

56/-
Subhash Chand Agrawal
Insolvency Resolution Professional
P K Industries Private Limited

Date: 03.04.2018
Place: Delhi

अनुसूची - 1
जन के
आर्थिक अधिकार
[समाजीक विचार और सोचन अन्तर्गत के] (वैयक्तिक सम्पत्ति अधिकार) विधिवानुसारी 2017 के
विधिवानुसारी 14 के अधिन
अन्तर्गत अधिकार को विचारण अन्तर्गत अन्तर्गत विधिवानुसारी के अन्तर्गत के अन्तर्गत

[illegible]

राष्ट्रपति की जागीर है कि अलाहदी ऑनोमिक डेवलपमेंट इण्डिया प्राइवेट लिमिटेड ने 29 मार्च 2018 को सर्वोच्च न्यायालय में प्रार्थना की है।

जलवायु परिवर्तन को नियंत्रित करने के लिए, हमें अपने जीवनशैली में बदलाव लाने की आवश्यकता है। हमें अपने कार्बन फुटप्रिंट को कम करने के लिए, हमें अपने कार्यालयों और घरों में ऊर्जा को बचाने की आवश्यकता है। हमें अपने परिवहन के लिए, हमें अपने कारों को छोड़ने की आवश्यकता है। हमें अपने भोजन के लिए, हमें अपने मांस के सेवन को कम करने की आवश्यकता है। हमें अपने कपड़ों के लिए, हमें अपने कपड़ों को खरीदने से बचने की आवश्यकता है। हमें अपने कचरे के लिए, हमें अपने कचरे को सही ढंग से निपटार करने की आवश्यकता है। हमें अपने जल के लिए, हमें अपने जल को बचाने की आवश्यकता है। हमें अपने ऊर्जा के लिए, हमें अपने ऊर्जा को बचाने की आवश्यकता है। हमें अपने जीवन के लिए, हमें अपने जीवन को बचाने की आवश्यकता है।

विश्वीय जलवायु अमानि जलवायु के प्रमाण के आधार पर वैज्ञानिकों को प्रमाण देना पड़ेगा। अन्य सभी मामलों में जलवायु के प्रमाण के आधार पर जलवायु के प्रमाण के आधार पर वैज्ञानिकों को प्रमाण देना पड़ेगा।

दिनांक : 29 मार्च, 2018
 स्थान : रायपुर

110002. से प्रकाशित तथा बीएफएल इन्फोटेक लिमिटेड सी-9 सेक्टर-3, नोएडा-201301 (उ.प्र.) से संप्रति संपादक: चन्दन मिश्रा, खबर के किसी भी विज्ञापन पर प्रतिक्रिया करने से पहले पूरी तरह उसके बारे में दिए गए दोनों, शर्तों और लक्ष्यों का जांच कर लें। पावनियमों की सच्चाई का आश्वासन या उत्तरदायित्व नहीं लेता है। ऐसे विज्ञापनों के बाद किसी आर्थिक क्षति के लिए वे जिम्मेदार भी नहीं हैं।

ance in every month.
Despite such precautionary measures many in and around the Gir Sanctuary are

harassing and chasing Asiatic Lions on Pipavav—Ambardi Road passing in the proximity of Gir forest.

DELHI DEVELOPMENT AUTHORITY

E-TENDERING PRESS NOTICE No. 01/PO/Hort/SE/DDA/2018-19 (PART-3)

On line item percentage rate tenders are invited/re-invited through E-tendering mode for the following works by the EE/SD-3, DDA, Nehru Place (Adjacent BSES Bhawan) Delhi 110019, EE/ED-4, CBD Shahdara near Pashupatinath mandir Delhi 32, Dy. Director (Hort.)-IV Sheikh Sarai Ph-I New Delhi-17 & EE/ELD-13, near DTC Depot Hasanpur Delhi 92, On behalf of DDA from the approved and eligible contractors registered under Horticulture category only of DDA & CPWD and those appropriate list of MES, BSNL and Railways. Last date & time of submission of tenders for St. No. 07 is 21/04/2018 up to 3.00 pm and for St. No. 1 to 6 & 8, 9 is 18/04/2018 up to 3.00 pm.

Note:- The work from the approved and eligible contractors of appropriate class of DDA department for St. No. 01 to 06.

1. NIT No. 02/EE/S.D.-3/DDA/2018-19. Name of work: M/o completed scheme under Nazul A/c-II SZ. SH: Repair of chhat ghat, boundary wall, pathway, c/o plaza, children play area at Green area Main Anand Mai Marg near Okhla Harkash Nagar Metro Station. Estimated cost: ₹ 20,57,313/-. Earnest Money: ₹ 41,146/-. Time allowed: 90 days
2. NIT No. 03/EE/S.D.-3/DDA/2018-19. Name of work: M/o completed scheme under Nazul A/c-II SZ. SH: Repair & construction of boundary wall of green area at Sangam Vihar, Adiabab fort and Shooting Range at various location. Estimated Cost: ₹ 20,27,102/-. Earnest money: ₹ 40,542/-. Time allowed: 90 days
3. NIT No. 04/EE/S.D.-3/DDA/2018-19. Name of work: M/o completed scheme under Nazul A/c-II SZ. SH: Day to day cleaning, maintenance and operation of 03 Nos. toilet blocks (Set of Ladies and Gents) in Archeological park Ph-II Mehrauli Complex and Dist. park Sector: 'A' Pkt. 'B' and 'C' Vasant Kunj. Estimated Cost: ₹ 11,48,974/-. Earnest money: ₹ 22,979/-. Time allowed: 319 days
4. NIT No. 05/EE/S.D.-3/DDA/2018-19. Name of work: M/o completed scheme under Nazul A/c-II SZ. SH: Day to day cleaning, maintenance and operation of 04 Nos. toilet blocks (Set of Ladies and Gents) in J.P. City forest park, Panchsheel park and Gulmohar park. Estimated Cost: ₹ 15,31,968/-. Earnest money: ₹ 30,640/-. Time allowed: 319 days
5. NIT No. 33/EE/S.D.-3/DDA/2017-18 (Re-invite). Name of work: M/o completed scheme under Nazul A/c-II SZ. SH: Up-gradation of toilet blocks situated / existing in various DDA park / green area in South Zone. Estimated cost: ₹ 8,54,941/-. Earnest money: ₹ 13,599/-. Time allowed: 90 days
6. NIT No. 47/EE/ED-4/DDA/2017-18. Name of work: M/o various scheme under nazul A/c-II (EZ) SH: Repair of boundary wall renovation of footpath and entry gate in park at madhuvan near Preet vihar. Estimated cost: ₹ 18,84,766. Earnest Money: ₹ 33,895/-. Time allowed: 02 months
7. NIT No. 21/EE/ELD-13/DDA/2017-18. Name of work: Up gradation of Vasant Udhyan at Vasant Vihar under Nazul A/c-II SH: providing and installation of LED path light fittings. Estimated cost: ₹ 1,00,25,851/-. Earnest money: ₹ 2,00,517/-. Time allowed: 03 months
8. NIT No. 22/EE/ELD-13/DDA/2017-18. Name of work: Up gradation of Vasant Udhyan at Vasant Vihar under Nazul A/c-II SH: providing and installation of Bollard, up-lighter near Ship flex and Semi High mast Lights. Estimated cost: ₹ 78,42,970/-. Earnest money: ₹ 1,58,841/-. Time allowed: 03 months
9. NIT No. 01/DD/HD-4/DDA/2018-19. Name of Work: Up-gradation of Vasant Udhyan at Vasant vihar (Under nazul Account-II). SH: Up-gradation of park (digging of holes, ploughing dressing, grassing, good earth, CDM, lamuna Sand plants etc. Estimated Cost: ₹ 75,55,645/-. Earnest money: ₹ 1,51,113/-. Time allowed: 06 months.

For terms & conditions, eligibility criteria and other details of the tender visit the website <https://procure.gov.in/procure/app> before tender submission, for any assistance on e-tendering please contact concerned Executive Engineer or NIC on email: cpdd-nic@nic.in or 24 x 7 helpline number 1800-3070-2232 and Mobile No. +91-7878007972 & +91-7878007973.

Please give your feedback on DDA Apps at www.dda.org.in or Dial Toll Free No 1800-110332

Please Visit DDA's website: www.dda.org.in or Dial Toll Free No 1800-110332

ARMY ENVIRONMENTAL PARK AND TRAINING AREA DHAULA KUAN, NEW DELHI-110010

Sealed Offers are invited from Registered & Licensed Firms for providing daily wages staff in Unskilled & Skilled category, Contractual staff and Security Guards at ARMY ENVIRONMENTAL PARK AND TRAINING AREA, DHAULA KUAN, NEW DELHI-110010. The RFP is available for sale @5000/- (Rupees five thousand only) each to be paid by means of Bank Draft in favour of "Secretary, AEP/TA, Dhaula Kuan, New Delhi" payable at New Delhi (Non refundable) at the site from 18.00 A.M TO 05.00 P.M from 09 Apr 2018 to 23rd Apr 2018. The last date and time of receipt of sealed quotations is 04.00 P.M on 24 Apr 2018. The technical bids will be opened at 11.00 A.M on 26 Apr 2018 and the successful bidders therein will be intimated for further dates of opening the Commercial Bid.

HONORARY SECRETARY

ARMY ENVIRONMENTAL PARK AND TRAINING AREA

SCHEDULE-I

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Regulations, 2017)
For the attention of the stakeholders of
Asahi Organic Chemicals India Private Limited

1. Name of Corporate Person	Asahi Organic Chemicals India Private Limited
2. Date of Incorporation	October 23, 2010
3. Authority under which corporate person is incorporated/registered	Registrar of Companies, National Capital Territory of Delhi and Haryana
4. Corporate Identity Number/limited liability identity number of corporate person	U38990DL2010FTC209728
5. Address of the registered office and principal office (if any) of corporate person	81/1, Third Floor Adchini, Aurbindo Marg, New Delhi-110017
6. Liquidation commencement date of corporate person	March 29, 2018
7. Name, address, e-mail address, telephone number and the registration number of the liquidator	Name: Suchi Agarwal Address: Corporate Catalyst India Private Limited Times Square Building, 4th Floor, Block B, Sushant Lok 1 Gurgaon 122002, Haryana Telephone No.: 91-124-4339-190 Mobile No.: 91-97170-01714 E-mail id: suchi.ca.07@gmail.com IP Registration Number: (BB/CPA/002/P-N60348/2017-18/10295)
8. Last date for submission of claims	April 28, 2018

Notice is hereby given that the Asahi Organic Chemicals India Private Limited has commenced voluntary liquidation on March 29, 2018.

The stakeholders of Asahi Organic Chemicals India Private Limited are hereby called upon to submit a proof of their claims, on or before April 28, 2018 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or electronic means. Submission of false or misleading proofs of claims shall attract penalties.

Date: March 28, 2018

Place: Gurgaon

Suchi Agarwal

WESTERN RAILWAY

GALVANISED FITTINGS FOR CHANNEL SLEEPER

Tender Notice No. WTR/17/2018/08 dated 03.04.2018 for tender on e-procurement mode only are invited by Chief Engineer (Track Supply), Head Quarter Office, Old Building, 2nd floor, Churchgate, Mumbai 400020 for supply of the following items: Tender No.: 186011. Short Description: Various types of Galvanised fittings for Channel sleeper. EMD in ₹: 5,00,000/- Date of Opening: 07.05.2018. Tender Value ₹: 381.71 Lakhs. For detailed tender conditions / Compendium please visit www.irps.gov.in and www.wr.indianrailways.gov.in

Use as on: [facebook.com/WesternRly](https://www.facebook.com/WesternRly)

WESTERN RAILWAY

MECHANIZED CLEANING & HOUSEKEEPING WORKS

Tender Notice No. & Date: M137/19 (BDTS-SBD-2017) dated 03.04.2018. Name of Work: Mechanized Cleaning & Housekeeping Works of trains of Bandra Terminus Coaching Depot. Approx. Cot of Work (in ₹): 40,29,20,125.85/- EMD (in ₹): 21,64,610/- Date & Time of Submission: 11.05.2018 at 15.00 Hrs. Date & Time of Opening: 11.05.2018 at 15.30 Hrs. NOTE: Please visit our website <http://www.irps.gov.in> to download the tender document, compendium and further details. Manual offer will not be considered.

Use as on: [facebook.com/WesternRly](https://www.facebook.com/WesternRly)